

(b) if so, the details thereof and reasons therefor;

(c) whether some private vehicles are being put use in place of these abandoned vehicles;

(d) if so, the number of vehicles abandoned by the Nigam and also the number of vehicles hired privately to meet the requirement and the monthly amount involved in hiring these private vehicles; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No Sir. Several vehicles have been scrapped but their drivers are not sitting idle, since the scrapped vehicles are kept on the road till their replacements are received.

(b) Not applicable in view of (a) above.

(c) No, Sir.

(d) 69 vehicles have been scrapped from April, '95 to November. 96 vehicles are hired to meet operational requirements as per the justification. At present 167 vehicles have been hired. The monthly expenditure is Rs. 17 lakhs approximately.

(e) All scrapped vehicles are being replaced by new vehicles in a phased manner.

Delivery of Telephone Bills

2937. SHRI R.L.P. VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have floated open tenders for delivery of telephone bills to the subscribers in South Delhi area during June, 1996;

(b) if so, whether the Government have subsequently floated limited tenders from the selected and limited contractors already in the list of the Department of Telecommunications;

(c) if so, the details thereof; and

(d) the reasons for floating open tenders and subsequently limited tenders thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) Limited tenders for delivery of bills for a period one month to three months were called for the South-I & South-II areas from the selected contractors including the contractors already working for the South areas of MTNL.

(c) Total 9 offers for South-I area and 8 offers for South-II area were received. The limited tenders were not finalised since the matter was subjudice. The bills were sent by Post through Post Offices.

(d) As the earlier contract had already expired, open tenders were floated to approve fresh contractors to deliver the bills to the customers premises.

Anticipating some delay in finalisation of open tenders, limited tenders were called for the delivery of bills for a period of 1 to 3 months pending finalisation of open tender.

Pension Scheme for ITDC Employees

2938. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of TOURISM be pleased to state:

(a) whether the India Tourism Development Corporation (ITDC) has introduced a pension scheme for its employees;

(b) if so, the details thereof alongwith the date of its commencement; and

(c) the categories of employees covered under this scheme?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SHRIKANTA JENA): (a) India Tourism Development Corporation has not framed/introduced any pension scheme for its employees.

(b) and (c). Do not arise.

Air Buses out of use

2939. SHRI K.D. SULTANPURI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) how many Air Buses are out of use and since when;

(b) when they will be repaired and put into operation;

(c) whether any of them have been purchased by N.R. Is; and

(d) the details of the transaction undertaken by them?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) None of the Air Bus aircraft with Air India and Indian Airlines is out of use.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[Translation]

Cancellation of Trains

2940. SHRI SOHANBEER:

SHRI K. PARASURAMAN:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of mail and passenger trains temporarily/permanently cancelled in the country during the last three years, zone-wise and location-wise;

(b) the reasons for their cancellation;